

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/1382(KB)2020
IVN.P (IBC)/13(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22ND APRIL 2024

IN THE MATTER OF	UCO BANK VS DARJEELING ORGANICTEA ESTATES PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Mr. Shaunak Mitra, Adv.] For RP
Mr. Dripto Majumder, Adv.
Mr. Manas Das, Adv.
Mr. Chandan Mohata, Adv.

Mr. Santosh Kr Ray, Adv.] For the UCO Bank, SBI & Union Bank of India
Ms. R. Sanyal, Adv.
Ms Z. Khan, Adv.
Ms. M. Saha, Adv.

Mr. Avishek Guha, Adv.] For the Applicant in IVNP 13 of 2024
Ms. A. Dutta, Adv.
Mr. K. Dey Sarkar, Adv.

ORDER

1. Learned Counsel for the parties present.
2. **IVN.P (IBC)/13(KB)2024:**
 - a. Reply Affidavit, if any, be filed within a period of two weeks time.
 - b. List this matter thereafter on **17.05.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**